

THE SCHEDULE

(See section 2)

1. Fruit.
2. Vegetables.
3. Eggs.
4. Dairy produce.
5. Tobacco.
6. Coffee.
7. Hides and Skins.
8. Fruit products.
9. Atta.
10. Oilseeds.
11. Vegetable oils (including hydrogenated oils and vegetable fats).
12. Cotton.
13. Rice.
14. Lac.
15. Wheat
16. Sann Hemp.
17. Sugarcane gur (Jaggery).
18. Myrobalans.
19. Bura.
20. Wool and Goat Hair.
21. Bristles.
22. Rosin and Turpentine.
23. Arecanuts.
24. Essential Oil.
25. Cashewnut.
26. Cardamom.
27. Pepper.
28. Ginger.
29. Honey.
30. Curry Powder.
31. Kapok.

32. Raw Jute.
33. Paddy.
34. Millets.
35. Mesta.
36. Chilies.
37. Turmeric.
38. Tapioca Chips and Tapioca Flour
39. Sisal and Aloe Fibres.
40. Oil cakes.
41. Condiments and Spices.
(Other than pepper, ginger, cashewnut, cardamom, chillies and turmeric, to which the provisions of the Act have already been applied.)
42. Pulses.
43. Walnut.
44. Animal casings (cattle, buffaloes, sheep, goats and pigs).
45. Guar Gum.
46. Karaya Gum.
47. Senna Leaves and Pods.
48. Palmyra fibre.
49. Catechu.
50. Tendu Leaves.
51. Water Chest-nut.
52. Mushrooms.
53. Poppy seed.
54. Cashew-shell Oil (Liquid).
55. Beeswax.
56. Gram (*Cicer arietinum*).
57. Jowar (*Sorghum vulgare*).
58. Maize (*Zea mays*).
59. Barley (*Hordeum vulgare*).
60. Ragi (*Eleusio coracana*).
61. Bajra (*Pennisetum typhoides*).
62. Sheekakai powder.
63. Compounded asafoetida.